COURT NO. 30

EXTENSION BLOCK (FIRST FLOOR) HON'BLE MR. JUSTICE A.K. PATHAK

AT 10.30 A.M.

1. CRL.A.426/2010 MOHD. IBRAHIM VS. STATE OF ADITYA WADHWA NCT OF DELHI FIZANI HUSSAIN

2. CRL.A. 847/2010 MODU VS. STATE OF NCT OF DELHI DEEPAK VOHRA FIZANI HUSSAIN

COURT NO. 27

EXTENSION BLOCK (GROUND FLOOR) HON'BLE MR. JUSTICE G.P. MITTAL

AT 2.15 P.M.

MAC.APP. 167/2008

ORIENTAL INSURANCE COMPANY LTD. APPELLANT

THROUGH: MR. JOY BASU, ADVOCATE

VERSUS

.... RESPONDENTS BABY KOMAL & ANR.

THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT.

MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

MAC.APP. 168/2008

ORIENTAL INSURANCE COMPANY LTD. APPELLANT

MR. JOY BASU, ADVOCATE THROUGH:

VERSUS

.... RESPONDENTS SOMPAL & ORS.

> THROUGH: MS. MANJEET CHAWLA,

ADVOCATE FOR CLAIMANT.

MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

MAC.APP. 169/2008 3.

.... APPELLANT THE ORIENTAL INSURANCE COMPANY LTD.

THROUGH: MR. JOY BASU, ADVOCATE

VERSUS

RAM AVTAR & ANR. RESPONDENTS

> THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT.

> > MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

MAC.APP. 170/2008

ORIENTAL INSURANCE COMPANY LTD. APPELLANT

THROUGH: MR. JOY BASU, ADVOCATE

VERSUS

VERSUS

BISHAMBAR & ANR. RESPONDENTS

> THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT.

MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

MAC.APP. 171/2008

ORIENTAL INSURANCE COMPANY LTD. APPELLANT

THROUGH: MR. JOY BASU, ADVOCATE

SMT. CHEENA & ANR. RESPONDENTS

> THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT.

> > MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

27.11.2012 J-2 FOR PRONOUNCEMENT OF JUDGMENTS (APPLT. JURISDICTION) MAC.APP. 172/2008 6. APPELLANT THE ORIENTAL INSURANCE COMPANY LTD. THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** MAHINDER & ANR. RESPONDENTS MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. THROUGH: MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 173/2008 APPELLANT THE ORIENTAL INSURANCE COMPANY LTD. MR. JOY BASU, ADVOCATE THROUGH: **VERSUS** SOMPAL & ANR. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. 8. MAC.APP. 197/2008 APPELLANT THE ORIENTAL INSURANCE COMPANY LTD. THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** SMT. SUMARTI DEVI & ORS. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANTS. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 199/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** SMT. AMARWATI & ANR. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 200/2008 10. APPELLANT THE ORIENTAL INSURANCE COMPANY LTD. MR. JOY BASU, ADVOCATE THROUGH: **VERSUS** SHRI VIJENDER & ANR. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. 11. MAC.APP. 201/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE

VERSUS

.... RESPONDENTS SMT. SAVITRI & ANR.

THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT.

MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

MAC.APP. 202/2008 12.

> THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT

> > THROUGH: MR. JOY BASU, ADVOCATE

VERSUS

SMT. CHANDRA DEVI & ORS. RESPONDENTS

THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANTS.

MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

27 11 2012	.T-3	FOR	PRONOUNCEMENT	OF	TUDGMENTS	(APPT.T	JURISDICTION)

MAC.APP. 203/2008 13. APPELLANT ORIENTAL INSURANCE COMPANY LTD. THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** RESPONDENTS SMT. PREMWATI & ORS. THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANTS. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 204/2008 14. APPELLANT ORIENTAL INSURANCE COMPANY LTD. THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** SMT. SANTOSH & ORS. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANTS. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. 15. MAC.APP. 205/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** RESPONDENTS SOMPAL & ANR. THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. 16. MAC.APP. 209/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE VERSUS MASTER ABHISHEK & ANR. RESPONDENTS MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. THROUGH: MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 210/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT MR. JOY BASU, ADVOCATE THROUGH: VERSUS RESPONDENTS SURESH & ORS. THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANTS. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. 18. MAC.APP. 211/2008 THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE VERSUS MASTER ANKIT & ANR. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR RESPONDENT/TAGORE INTERNATIONAL SCHOOL. MAC.APP. 212/2008 19. THE ORIENTAL INSURANCE COMPANY LTD. APPELLANT THROUGH: MR. JOY BASU, ADVOCATE **VERSUS** SMT. AMARWATI & ORS. RESPONDENTS THROUGH: MS. MANJEET CHAWLA, ADVOCATE FOR CLAIMANT. MR. P.K. SETH, ADVOCATE FOR

RESPONDENT/TAGORE INTERNATIONAL SCHOOL.

27.11.2012 J-4 FOR PRONOUNCEMENT OF JUDGMENTS (APPLT. JURISDICTION)

20. MAC.APP. 399/2005

NEW INDIA ASSURANCE COMPANY LTD..... APPELLANT

THROUGH: MR. JOY BASU, ADV.

VERSUS

RASHI LAL & ORS. RESPONDENTS

THROUGH: MR. NITINJYA CHAUDHARY, ADV. R-3.

21. MAC.APP. 641/2011

KANTA JAIN APPELLANT

THROUGH: MR. NAVNEET GOYAL, ADV. WITH

MS. SUMAN N. RAWAT, ADV.

VERSUS

SUNIL KUMAR & ORS. RESPONDENTS

THROUGH: MS. SHANTHA DEVI RAMAN, ADV. WITH

MR. SANJEET RAMAN, ADV. FOR R-3.

22. MAC.APP. 642/2011

TINA JAIN APPELLANT

THROUGH: MR. NAVNEET GOYAL, ADV. WITH

MS. SUMAN N. RAWAT, ADV.

VERSUS

SUNIL KUMAR & ORS. RESPONDENTS

THROUGH: MS. SHANTHA DEVI RAMAN, ADV. WITH

MR. SANJEET RAMAN, ADV. FOR R-3.

23. MAC.APP. 643/2011

KANTA JAIN & ORS. APPELLANTS

THROUGH: MR. NAVNEET GOYAL, ADV. WITH

MS. SUMAN N. RAWAT, ADV.

VERSUS SUNIL KUMAR & ORS.

..... RESPONDENTS

THROUGH: MS. SHANTHA DEVI RAMAN, ADV. FOR R-3.

HIGH COURT OF DELHI

26TH NOVEMBER, 2012 REGISTRAR (LISTING)